

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 14 OF 2019 & IA NO. 1672 of 2018 & IA No. 641 of 2019
AND
APPEAL No. 15 of 2019 & IA No. 1670 of 2018 & IA No. 639 of 2019

Dated : 22nd May, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

APPEAL NO. 14 OF 2019 & IA NO. 1672 of 2018 & IA No. 641 of 2019

M/s Brics Renewable Energy Private Limited **...Appellant(s)**
Vs.
Bangalore Electricity Supply Company Limited & Ors. **...Respondent(s)**

Counsel for the Appellant(s) : Mr. Prabhulinga Navadgi, Sr. Adv.
Mr. Shubhranshu Padhi
Mr. Ashish Yadav

Counsel for the Respondent(s) : Mr. Balaji Srinivasan
Ms. Pallavi Sengupta (R-1)

Mr. G.S. Kanbur, Sr. Adv
Mr. Nithin Saravana
Ms. Arunima Singh
Ms. Priyasarshini for R-2

In the matter of:

APPEAL No. 15 of 2019 & IA No. 1670 of 2018 & IA No. 639 of 2019

M/s Aavanti Renewable Energy Private Limited **...Appellant(s)**
Vs.
Bangalore Electricity Supply Company Limited & Ors. **...Respondent(s)**

Counsel for the Appellant(s) : Mr. Prabhulinga Navadgi, Sr. Adv.
Mr. Shubhranshu Padhi
Mr. Ashish Yadav

Counsel for the Respondent(s) : Mr. Balaji Srinivasan
Ms. Pallavi Sengupta (R-1)

Mr. G.S. Kannur, Sr. Adv
Mr. Nithin Saravana
Ms. Arunima Singh
Ms. Priyasarshini for R-2

IA Nos. 641 & 639 of 2019
(Appls. for condonation of delay in filing reply)

For the reasons stated in the applications, the applications are allowed and replies are taken on record. Applications are disposed of.

APPEAL NO. 14 OF 2019 & IA NO. 1672 of 2018
AND
APPEAL No. 15 of 2019 & IA No. 1670 of 2018

List these batches of appeals on **25.07.2019**. Meanwhile, pleadings be completed.

(Ravindra Kumar Verma)
Technical Member

Kt/mkj

(Justice Manjula Chellur)
Chairperson